

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.No. 422/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M

Name of the Company Under Section		Garg Sales Services Pvt.LtdVs- Registrar of Companies, WB		
		252(3)		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
01.	B. U. A	vaiv	garg Sales Il Services	3/109/5



## S.No.32 - CP No.422/KB/2017 - Garg Sales Services Pvt. Ltd. Vs. Registrar of Companies, WB.

## ORDER

Ld. Counsel for the petitioner is present.

Heard. Admit.

Listed for hearing on 31st October 2017.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)